

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST

Date : 8th April, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 6/2012	Manoj Mishra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajiv Bansal, Advs. for DDA Mr. Narender Pal Singh, Adv. for DPCC Mr. A. K. Prasad, Adv. for MoWR Ms. Savitri Pandey, Adv. for R-6 & 7 Mr. Ravi P. Mehrotra & Mr. Abhinav Kr. Malik, Advs. for R-2, 4 & 7 Mrs. D. Bharathi Reddy, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Suryanarayan Singh, Sr. AAG, HP Mr. Kabir S. Bose & Mr. Saakar Sardana, Advs. Mr. Rajkumar & Mr. Bhupendra Kumar, Adv. Mr. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Avneesh Arputham, Adv. Mr. Vivek Kumar Tondon, Adv. Mr. Suresh Tripathy, Adv. for DJB Ms. Puja Kalra, Adv. Mr. M. K. Sharma, Adv. for DCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. I. K. Kapila, Adv. Mr. Pradeep Misra, Adv. Mr. B. V. Niren, Adv.
2.	M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015, M.A. No. 692/2015, M.A No. 1091/2015 M.A. No. 263/2016, M.A. No. 310/2016 & M.A. No. 315/2016 in Original Application No. 300/2013	Manoj Kumar Misra & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. S. Venkatesh, Adv. for Applicant in MA Mr. Vikas Malhotra, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. Balendu Shekhar, Adv. Mr. Suresh Tripathy, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Ms. Maninder Acharya, Sr. Adv. along with Ms. Puja Kalra, Adv. for SDMC Mr. Kabeer Srivastava, Adv. Mr. Suresh Tripathy, Adv. for DJB Mr. Ajay Pratap Singh Sehgal, Adv. Mr. Rakesh U. Upadhyay, Adv.

3.	M.A No. 868/2014, M.A No. 441/2015, M.A. No. 641/2015, M.A. No. 646/2015, M.A. No. 627/2015, M.A. No. 628/2015, M.A. No. 630/2015, M.A. No. 725/2015, M.A. No. 836/2015, M.A. No. 942/2015, M.A. No. 1053/2015 & M.A. No. 1077/2015 in Original Application No. 06/2012	Manoj Mishra Vs Union of India & Ors.	Mr. Rajiv Bansal, Adv. for Applicant Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Pinky Anand, ASG along with Mr. Prabal Banghi, Adv. for DJB Mr. Balendu Shekhar, Adv. Mr. Narender Pal Singh, Adv. for DPCC Ms. Alpana Poddar, Adv. for CPCB Mr. Ishwer Singh, Adv. Ms. Savitri Pandey, Adv. Mr. Abhishek Kumar Adv. Mr. Suresh Tripathy, Adv. Ms. Anisha Upadhyay, Adv. for DTDC Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Rudreshwar Singh, Adv. for BSPCB
4.	Original Application No. 140/2016 (O.A. No. 20/2016 (CZB))	Ramdas Prajapati Vs. Nepa Ltd. & Ors.	Mr. Manoj K. Agrawal, Adv. for Applicant Mr. Sumeer Sodhi, Adv. for R-1 Ms. P. B. Singh, Adv. for R-2 Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
5.	Original Application No. 141/2016 (O.A. No. 21/2016 (CZB))	Chudaman Prajapati Vs. Nepa Ltd. & Ors.	Mr. Manoj K. Agrawal, Adv. for Applicant Mr. Sumeer Sodhi, Adv. for R-1 Ms. P. B. Singh, Adv. for R-2 Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
6.	Original Application No. 142/2016 (O.A. No. 21/2016 (CZB))	Fattechand Prajapati Vs. Nepa Ltd. & Ors.	Mr. Manoj K. Agrawal, Adv. for Applicant Mr. Sumeer Sodhi, Adv. for R-1 Ms. P. B. Singh, Adv. for R-2 Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
7.	M.A. No. 189/2016 in Original Application No. 37/2015	S. P. Muthuraman Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. R. Chandrachud, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. R. Rakesh Sharma, Adv. for R-2 Ms. Sakshi Popli, Adv. for R-3
8.	O.A. No. 154/2016 (Earlier O.A. No. 37/2015)	S. P. Muthuraman Vs. Union of India & Ors.	Mr. Rahul Pratap, Adv. for Applicant
9.	Appeal No. 15/2011 (M.A No. 156/2013) (PH)	Satish Umesh Prabhu & Ors. Vs. Matoshree Infrastructure Pvt. Ltd.	Mr. Raj Panjwani, Sr. Adv. with Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Shivaji M. Jadhav, Adv. for R – 1 Mr. Mukesh Verma, Adv. for R – 2 to 4 Mr. Anish R. Shah, Adv. for R – 6 Mr. Maheen Pradhan, Adv. for R - 7
10.	Appeal No. 40/ 2014 (M.A.No.706/2014, M.A.No.709/2014 & M.A.No.710/2014)	Agson Global Pvt. Ltd. Vs. State of Haryana & Ors.	Mr. Ravi Gupta Sr. Adv. with Ms. Priyanka K. Dar, Adv. for the Appellant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 & 2 Ms.Panchajanya Batra Singh, Adv. for R-3
11.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013,	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Mukul Singh, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3

	M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014) (PH)		Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Sanjiv K. Saxena, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Dr. Dinesh Dwivedi, Sr. Adv. with Mr. Krishnam Mishra, Adv. for R-18, 19 & 23-47 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv. in M.A 609/2013 Mr. G.S. Raghav, Adv. Mr. B.P. Aggarwal, Adv. for R – 54
FOR ADMISSION			
12.	Original Application No. 166/2016	M/s Takshi Auto Components Pvt. Ltd. Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
13.	Original Application No. 168/2016	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant
14.	Original Application No. 170/2016	Phirey Ram Prajapati Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
15.	Original Application No. 171/2016 (M.A. No. 327/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant
AFTER NOTICE			
16.	Original Application No. 135/2016	Nikhilesh Singh Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Ms. Savitri Pandey, Adv. for R-3 to 13
17.	Original Application No. 143/2016	Punarwas Kisan Kalyan Sahayata Samiti & Ors. Vs. M/s Sangam Power Generation Company Ltd. & Ors.	Mr. Joby P Varghese & Ms. Parul Gupta, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Ms. Savitri Pandey, Adv.
18.	Original Application No. 158/2016	ANG Industries Ltd. Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB
19.	Original Application No. 159/2016	M/s Needle Eye Plastic Industries Pvt. Ltd. Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB
FOR COMPLETION OF PLEADINGS			
20.	Original Application No. 432/2015	Ashwini Kumar Vs. Union of India & Ors.	Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 Mr. Anil Shrivastav, Adv. for R-3 Mr. G. Pramod Kumar & Ms. Prerna Singh, Adv. for R-4

			<p>Ms. Deepika Ghatowar Kankana, Adv. for R-5 Ms. Savitri Pandey, Adv. for State of UP Mr. P. Venkat Reddy, Adv. Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Jogy Scaria, Adv. for State of Kerala Mr. Preshit Surshe, Adv. for Maharashtra Mr. Jaydeep Mazumdar, Adv. for R-31 Ms. K. Enatoli Sema, Adv. for Nagaland Mrs. Aruna Mathur, Adv. for state of Sikkim Mr. Gopal Singh, AOR for State of Tripura Mr. Devraj Ashok, Adv. for Karnataka Mr. Ansuman Srivastava, Adv. for Goa Mr. Rudreshwar Singh, Adv. for Bihar Mr. Rajdipa Behura, Adv. for Orissa Mr. Reegan S. Bel, Adv. Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. G. M. Kawoosa, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-32 Mr. Abhishek Yadav, Adv. Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Advs. Mr. Vinay Mohan Sharma, AAG for Punjab</p>
21.	Original Application No. 05/2016	<p>Yogendra Pal Singh</p> <p style="text-align: center;">Vs.</p> <p>State of Uttar Pradesh & Ors.</p>	<p>Mr. Ashok K. Panigrahi & Ms. Mamota Devi Oinam, Advs. for Applicant</p> <p>Ms. Savitri Pandey, Adv. for R-1 to 3 Mr. Rachit Mittal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs.</p>
22.	Original Application No. 24/2016	<p>Giriraj Parikrama Sanrakshan Sansthan</p> <p style="text-align: center;">Vs.</p> <p>State of Rajasthan & Anr.</p>	<p>Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant</p> <p>Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 Mr. Inderjit Singh, Adv.</p>
23.	M.A. No.158/2016 in Original Application No. 160/2014	<p>NEPA Ltd.</p> <p style="text-align: center;">Vs.</p> <p>Union of India & Anr.</p>	<p>Mr. Sumeer Sodhi, Adv. for Applicant</p> <p>Mr. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastava, Adv. for MPPCB</p>
FOR HEARING			
24.	Original Application No. 31/2015 (M.A No. 69/2015)	<p>Khayali Ram</p> <p style="text-align: center;">Vs</p> <p>Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. S.S. Shamshery, Adv. for R – 2 & 3 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-4 & 5 Mr. A. D. N. Rao & Mr. Sudipto Sircar, Advs for R-6 Mr. R. Ashwani Chobisa, Adv. for R-7 Mr. Lokendra Kachawa, Adv. for RSPCB</p>
25.	Original Application No. 260/2015	<p>Rajeev Suri</p> <p style="text-align: center;">Vs.</p> <p>Govt. of Rajasthan & Ors.</p>	<p>Mr. Rajeev Suri, Applicant in person</p> <p>Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 & 2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. S. S. Shamshery, AAG for R-4 Mr. A. K. Prasad, Adv. for R-8 Mr. Vikas Malhotra, Adv. for IBM</p>

26.	Original Application No. 433/2015	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant Dr. Abhishek Atrey & Mr. Sumit Rajora, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-3
27.	Original Application No. 43/2016	M/s Yash Paper Ltd. Vs. Krishan Kant Singh & Ors.	Mr. Manoj Ohri, Sr. Adv. with Mr. A. A. Aron, Adv. for Applicant Mr. Rahul Choudhary, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-2 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-3 Mr. B. V. Niren, Adv. for R-4 Ms. Savitri Pandey, Adv. for State of UP
28.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7
29.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 3 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. D. Rajeshwar Rao, Adv.
30.	Appeal No. 16/2014	Prafulla Samantray & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Dr. Abhishek Atrey, Adv. for R-1 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R-2 Mr. Apporva Mishra, Adv. for R - 3
31.	Original Application No. 231/2014	Doaba Paryavaran Samiti Vs State of U.P & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 4, 7 to 18 Mr. A.K. Prasad, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R- 3 Mr. Rajkumar, Adv. for R - 5 Mr. Pradeep Misra, Adv. for R - 6
32.	Original Application No. 66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti Vs. State of U.P. & Ors	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Savitri Pandey Adv. for R-1, 6, 9 to 22 Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra Verma, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-5 Mr. Rajkumar, Adv. for R-8 Mr. I. K. Kapila, Adv. for UP Jal Nigam
33.	Original Application No. 487/2014 (M.A. No. 867/2014, M.A. No. 161/2015 & M.A. No. 1151/2015)	Madan Lal Vs. UOI & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Suryanarayana Singh, AG for R-2 to 6 Mr. D. K. Thakur, Adv. for R-3

			Ms. Seema Rewal Issar for R-8 Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. for R-9
34.	Original Application No. 237(THC)/2013 (M.A No. 389/2014, M.A. No. 1145/2015, M.A. No. 1250/2015, M.A. No. 324/2016 & M.A. No. 325/2016)	Court on its own Motion Vs. State of H.P. & Ors.	Mr.Suryanarayana Singh,AAG forR-1,2,4&6 Mr. D.K. Thakur, Adv. for R - 3 Ms. Panchajanya Batra Singh,Adv. for R-7 Mr. Mahavir Singh, Adv. for IOCL Mr. Ajit Pudussery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Sumit Kishore, Adv. Mr. Saurabh Agarwal, Adv. Ms. Bhakti Pasrija Sethi & Ms. Mamta Rani, Advs. for Applicant in M.A.
35.	Original Application No. 492/2014	Abhimanyu Rathor Vs. State of H.P. & Ors.	Mr.Suryanarayana Singh,AAG for R-1,2&6 Mr. D. K. Thakur, Adv. for R-3 Ms. Panchajanyabatra Singh, Adv. for R-5 Dr. Amit Vaid, Adv.
36.	M.A. No. 284/2015 in Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Vardhaman Kaushik, Adv. for Applicant Ms. P. B. Singh, Adv. for MoEF & CC Mr. Anil Soni, AAG for R-4 Mr. Ashish Negi, Adv. for R-5
37.	Original Application No. 21/2014 (M.A No. 155/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015, M.A. No. 812/2015, M.A. No. 1014/2015, M.A. No. 1015/2015, M.A. No. 1029/2015, M.A. No. 1086/2015, M.A. No. 1313/2015, M.A. No. 125/2016, M.A. No. 172/2016, M.A. No. 211/2016, M.A. No. 232/2016, M.A. No. 253/2016 M.A. No. 268/2016, M.A. No. 273/2016 & M.A. No. 317/2016)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D.Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan & Ms. Somya Rathore, Advs. Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv.State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR &

			Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Karanjawala & Co. for M.A. No. 172/2016 Mr.Sarfaraz Khan, Adv. for Applicant in MA Mr. Ruchin Batra, Adv. for Applicant in MA
38.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of Indai & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms.Aruna Mathur, Adv. for State of Sikkim Ms. Savitri Pandey, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr.Sapam Biswajit Meitei,Adv.for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. R. Rakesh Sharma, Standing Counsel fo State of Tamil Nadu & TNPCB Mr. Enatoli Sema, Adv. for Nagaland & PCB Mr. Devraj, Adv. for State of Karnataka Mr. Dinesh Kumar Garg, Adv. for State of Uttrakhand Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. for Andaman & Nicobar Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar
39.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Ravi, Advs. Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey alongwith Ms. Azma Parveen, Advs. for State of UP Mr. D. Rajeshwar Rao, Adv. for Transport Deptt. & Delhi Police Mr. Rajkumar, Adv. for CPCB Mr.Anil Grover, AAG with Mr.Raul Khurana Adv. for State of Haryana Ms. Alpana Poddar, Adv. for CPCB
CASES OF COURT NO. 2			
FOR ADMISSION			
40.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Advs. for Applicant
AFTER NOTICE			
41.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Advs. for Applicant Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-4

42.	Original Application No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Ors.	Dr. Nirmal Chopra, Adv. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-2
43.	Original Application No. 100/2016 (M.A. No. 194/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. D. Bharti Reddy, Adv. for R-1 Mr. Rahul Verma, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4
FOR COMPLETION OF PLEADINGS			
44.	Original Application No. 520/2015 (M.A. No. 1255/2015)	Rajasthan Textile Hand Processors Association Vs. State of Rajasthan & Ors.	Mr. Dinesh Mehta, Adv. for Applicant Mr. Shiv Mangal, AAG with Mr. Lokendra Kachhawa and Mr. Saurabh Rajpal, Advs for State of Rajasthan & RSPCB Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-4
FOR HEARING			
45.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A No. 180/2014 & M.A No. 181/2014)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Dinesh Mehta, Adv. for R-7 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. P.S. Bhati, AAG for State of Rajasthan
46.	Original Application No.33 (T _{HC})/2014 (CWP No. 8923/2012)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R - 2 Mr. Sanjeet Purohit, Adv. for R-5 & 6 Mr. Dinesh Mehta, Adv. for R-7 Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5
47.	Original Application No. 463/2015	Pali Water Pollution Control Foundation Pali Vs. Union of India & Ors.	Mr. M. S. Singhvi, Sr. Adv. with Mr. Vinay Kothari, Adv. for Applicant Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB

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